

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Thursday, 14th March, 2013/25 Phalgun, 1934 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Mohan Singh Bisht
 2. Shri Veer Singh Dhingan
 3. Dr. Jagdish Mukhi
 4. Shri Sunil Kumar Vaidya
 5. Shri Sahab Singh Chauhan
 6. Shri Sat Prakash Rana
 7. Shri Shyam Lal Garg
 8. Shri Ramesh Bidhuri
 9. Ch. Surender Kumar
 10. Shri O.P. Babber
3. **Presentation of Report:**
 1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan
to present the Thirteenth Report of Business Advisory Committee.
 2. Shri Kanwar Karan Singh
Shri Jai Bhagwan Aggarwal
to present the Thirteenth Report of Committee on Private Members Bills & Resolutions.
4. **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit, Chief Minister** to lay the copies of following papers (English & Hindi Version):
 - (i) Notification No. F.12/01/2010/AR/14097-14256/C dated 31.12.2012 regarding appointment of Shri Parveen Kumar Tripathi as Chairman, Public Grievances Commission and Advisor to Govt. of NCT of Delhi on "Reforms and Innovation" in Governance for a period of 05 years from the date of his joining or till he attains the age of 65 years, whichever is earlier.
 - (ii) Explanatory Memorandum of action taken by the Government of NCT of Delhi on the special report dated 17/07/2012 of the Lokayukta, in complaint No. C-1144/Lok/2011 in the matter of Suo motu cognizance of a Press Report Titled "Sting Operation Ke Baad Parshadon Mein Macha Hadkamp" which appeared in "Nav Bharat Times" dated 07/12/2011 and in the matter of inquiry u/s 7 read with sec 2 (b) of the Delhi Lokayukta and Uplokayukta Act, 1995, in respect of conduct of Shri Ajit Singh Tokas, Ex-Municipal Councillor, respondent, under sub-section 3 of Section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.
 2. **Shri Ramakant Goswami, Minister of Transport** to lay the copies of following papers (English & Hindi Version):
 - (i) Notification No. 11 (N.C.T.D.No.188) issued under No. CEO/EL.G./102(9)/2008/Pt.File/28329 dated 9th November, 2012 containing ECI Notification dated 15th October, 2012 regarding appointment of Electoral Registration Officer of the Assembly Constituency in the National Capital Territory of Delhi.
 - (ii) Notification No. 11 (N.C.T.D.No.188) issued under No. CEO/EL.G./102(9)/2008/Pt.File/28330 dated 9th November, 2012 containing ECI Notification dated 15th October, 2012 regarding appointment of Returning Officer of the Assembly Constituency in the National Capital Territory of Delhi.
 - (iii) Notification No. 10 (N.C.T.D.No.182,186) issued under No. CEO/EL.G./102(8)/2012/27101 dated 5th November, 2012 containing ECI Notification dated 10th October, 2012 regarding amendment to its Notification No. 56/2011/PPS-II, dated 28-12-2011.
 - (iv) Notification No. 10 (N.C.T.D.No.182,186) issued under No. CEO/EL.G./101(2)/2012/Pt.File/28023 dated 8th November, 2012 containing ECI Notification dated 31st October, 2012 regarding extension of period for filling claims and objections upto 20th November, 2012 (Tuesday) for all Assembly Constituencies in NCT of Delhi for the ongoing Special Summary Revision of electoral rolls w.r.t 01-01-2013 as the qualifying date.
 - (v) Notification No. 12(N.C.T.D. No. 200) issued under No. CEO/EL.G/102(8)/2012/31410 dated 26th November, 2012 containing ECI Notification dated 5th November, 2012 regarding amendment to its Notification No.56/2011/PPS-II, dated 28-12-2011.

5. **Introduction of Bill:**

Smt. Sheila Dikshit, Chief Minister to introduce "The Delhi Jal Board (Amendment) Bill, 2013" (Bill No. 01 of 2013) with the leave of the House.

6. **Shri Anil Bhardwaj, Chairman, Select Committee on Delhi Marriage Registration Bill, 2012 to move the following motion:**

" This House moves that the presentation of the Report of Select Committee on Delhi Marriage Registration Bill, 2012 be extended up to the first sitting of the next session".

7. **Motion of Thanks on Lt. Governor's Address:**

Dr. Narender Nath

Shri Naseeb Singh

to move the following Motion:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 13th March, 2013."

Delhi
14th March, 2013

P.N.Mishra
Secretary